

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.160/2018
Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.27/08/2018/NCLAT/UR/791

In the matter of:

Ms. Madhu Appellant

Versus

M.M. Cargo Container Line Pvt. Ltd. & Anr. Respondents

Appearance: None for the Appellant

10.09.2018

No one appears for the Appellant.

Put up again on 11.09.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar